

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.78/2017 CP No.27/241/HDB/2017
NAME OF THE COMPANY	Sri Biotech Laboratories India Limited
NAME OF THE PETITIONER(S)	Dr. KRK Reddy & Another
NAME OF THE RESPONDENT(S)	Sri Biotech Laboratories India Limited & Others
UNDER SECTION	241/242

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Ram Mohan Reddy Petitioner	Advocate	sramohananon@gmail.com	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Divya Datla R1 to 4	Advocate	datladivya@gmail.com 966019233	[Signature]

Heard Shri S. Ram Mohan Reddy, Learned Counsel for the Petitioner and Ms Divya Datla, Learned Counsel for the Respondent.

Both the Learned Counsels submit that the issue is likely to be resolved and thus requested time till 24.10.2017. Post the case on 24.10.2017 and they will submit a report to that extent by the next date of hearing.

[Signature]
Member (T)

[Signature]
Member (J)

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